

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (ABA) NO.214 OF 2020
(Naresh s/o. Murlidharrao Wankhade .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

CORAM : M. G. GIRATKAR, J.

DATE : 27.4.2020.

None appears for the respective parties.

Reply is not filed by the State. Learned
Additional Public Prosecutor to file reply by the
next date.

Stand over to 30.4.2020.

JUDGE